

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-95-2020

Swapnil Sakharam Parab

..... Applicant

V e r s u s

State of Goa

..... Respondent.

Adv. Ryan Menezes for the Applicant.

Mr. Pravin Faldessai, Addl. Public Prosecutor for the Respondent.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 17th December, 2020.****ORDER:**

The learned Additional Public Prosecutor seeks time to get instructions.

2. Post the matter on 21/12/2020.
3. The interim protection granted by the Trial Court to the petitioner stands extended till then.

DAMA SESHADRI NAIDU, J.

AP/-